

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. Company Petition/33/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Gaunir Impex Private Limited

Section: 271-273 of the Companies Act, 2013

ORDER

Adv. Tanaya Sethi i/b Adv. Hemant Sethi appeared for the
Petitioner/Applicant. List this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)